

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/4502/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 1st December, 2020.

Sub:- **Casual leave.**

Ref:- No.DJB/3643 (E) dated 27.11.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 01.12.2020 along with station leave permission, from the evening of 27.11.2020 till the morning of 03.12.2020, subject to availability of casual leave in your credit. Further, the Additional District & Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/4503/A, dated 1.12.2020

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)